



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,2nd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 W.P.(CrI.)/30/2021	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND ANR	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
2 WA/218/2022	KANAK CHANDRA PAUL AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U SAIKIA MR. S D ROY	SC, ELEM. EDU SC, N C T E SC, CBSE ASSTT.S.G.I.
3 CRP(IO)/322/2022	TAIYAB ALI Versus ZARINA KHATUN AND 14 ORS.	MRS. M A OZAH	MR. SURAJIT DAS (R1 to 4) MR. P P DAS (R1 to 4) MR G BHARADWAJ (R10) MR N BRAHMA (R10)

LEAVE NOTE OF ADVOCATES FOR 02/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/88/2022	SMTI. MAMATAJ BASUMATARY AND 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, FINANCE SC, EDU
2	Crl.Pet./413/2022	ABDUR RAHIM Versus ARJOOARA BEGUM	MR. R ALI H A AHMED	
3	WP(C)/7692/2022	AFZAL HOSSAIN MONDAL Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU

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